

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 479/2014  
OA No. 2240/2013**

New Delhi this the 19<sup>th</sup> day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

N.K. Gupta (Aged about 63 years)  
S/o Sh. Ishwar Chand Gupta,  
R/o 22 Ishwar Colony,  
Near Rana Pratap Bagh,  
Delhi-110009

- Petitioner

(By Advocate: Mr. M.K. Bhardwaj)

VERSUS

North Delhi Municipal Corporation & Ors.

1. Shri P.K. Gupta,  
Commissioner,  
North Delhi Municipal Corporation,  
Civic Centre, New Delhi
2. S.S. Gill,  
Director (Vigilance)  
North Delhi Municipal Corporation,  
Civic Centre, New Delhi

- Respondents

(By Advocate: Mr. RN Singh)

**O R D E R (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

Heard both sides.

2. The present Contempt Petition is filed alleging non-implementation of the orders of this Tribunal in OA No. 2240/2013 dated 02.07.2014. However, the Review

Application No. 27/2015 filed in OA No. 2240/2013 by the respondents was finally allowed on 13.07.2016 by recalling the order dated 02.07.2014 in OA No. 2240/2013 against which the present Contempt Petition is filed and the same is directed to be listed on 26.07.2016 for fresh hearing.

2. In the circumstances and in view of the recalling of the order of the Tribunal in the OA, the present Contempt Petition is liable to be dismissed. Accordingly, the Contempt Petition is closed. Notice issued to the respondents is discharged. No costs.

**(Dr. B.K. Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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